

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 290 of 2020

IN THE MATTER OF:

Girish Baduni

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

For Appellant: Mr. Indresh Upadhyay, Mr. Abhishek Kumar and Mr. Aastha Kaushik, Advocates.

**For Respondent: Mr. Ankit Jain, PCS FOR RP
Mr. Avinash Mohapatra and Mr. P.B.A. Srinivasan,
Advocates for R-1**

O R D E R

13.03.2020 Tribunal busy with hearing matters. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **30th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)